NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. T.P. No.		T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17, IA 27/17, IA 29/17 & IA 34/17 & IA 50/17 in TP 83/16		Hearing	397/398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL.	NAME (IN CAPITAL)
NO.	& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(1) CA G.V.RAO 9346161601

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2) YELAMANCHILI PRASAD For R-1,3 x 4 Advoidé RNO. 1,3,4

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3. S. VIVERANANDA FOR Petitioner

For Vals Associates 984542653

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P. T.O.

Counsel for petitioner is present. Counsel for respondents are also present. Counsel for R-2 and 3 wanted IA No.50/17 to be taken up today. IA 50/17 is taken up today. Respondents in the said IA are directed to file counter. Counsel for one of the respondents in IA 27/17 filed objections.

Time granted till 09.08.2017.

MEMBER (J)

MEMBER (T)